

ITEM NO.39+40+64

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15138/2024

(Arising out of impugned final judgment and order dated 16-10-2023 in CC No.147/2013 passed by the High Court of Judicature at Allahabad)

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION                      Petitioner(s)

VERSUS

SURENDRA KOLI    Respondent(s)

( IA No.133357/2024-CONDONATION OF DELAY IN FILING  
IA No.133358/2024-EXEMPTION FROM FILING O.T.  
IA No.133360/2024-CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS )

WITH

ITEM NO.40

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15452/2024

(FOR ADMISSION and I.R.  
IA No.117777/2024-CONDONATION OF DELAY IN FILING  
IA No.117778/2024-EXEMPTION FROM FILING O.T. )

WITH

Diary No(s). 17268/2024 (II)  
(FOR ADMISSION and I.R.  
IA No.122071/2024-CONDONATION OF DELAY IN FILING  
IA No.122072/2024-EXEMPTION FROM FILING O.T.)

Diary No(s). 15133/2024 (II)  
(FOR ADMISSION and I.R.  
IA No.123135/2024-CONDONATION OF DELAY IN FILING  
IA No.123136/2024-EXEMPTION FROM FILING O.T.  
IA No.123134/2024-CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS)

Diary No(s). 15430/2024 (II)  
(IA No.126253/2024-CONDONATION OF DELAY IN FILING  
IA No.126255/2024-EXEMPTION FROM FILING O.T.  
IA No.126254/2024-CONDONATION OF DELAY IN REFILING / CURING THE

DEFECTS)

Diary No(s). 16248/2024 (II)

(FOR ADMISSION and I.R.

IA No.130279/2024-CONDONATION OF DELAY IN FILING

IA No.130280/2024-EXEMPTION FROM FILING O.T.)

Diary No(s). 19747/2024 (II)

( IA No.133390/2024-CONDONATION OF DELAY IN FILING

IA No.133389/2024-EXEMPTION FROM FILING O.T.)

Item No.64

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17269/2024

( [ TO BE TAKEN UP ALONGWITH ITEM NO. 40 I.E. D.No. 15452/2024 ]

---- IA No.139019/2024-CONDONATION OF DELAY IN FILING and IA  
No.139021/2024-EXEMPTION FROM FILING O.T. and IA No.139020/2024-  
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS )

WITH

Diary No(s). 14889/2024 (II)

( IA No.138393/2024-CONDONATION OF DELAY IN FILING

IA No.138400/2024-EXEMPTION FROM FILING O.T.

IA No.138398/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS)

Date : 08-07-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Tushar Mehta, Solicitor General

Mr. K. Parmeshwaran, Sr. Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr. Rajendra Singh Rana, Adv.

Mr. Praneet Pranav, Adv.

Mr. Nachiketa Joshi, Adv.

Mr. Kritagya Kait, Adv.

Ms. Vaishali Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Delay condoned.
2. Issue notice.
3. Dasti, in addition, is permitted.
4. Tag with SLP(Crl.) Dy. No.9501/2024.
5. Leave to amend the special leave petition, if any, is granted.

(RASHMI DHYANI PANT)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)